

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 20.09.2022 (TUESDAY)

COURT – III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 860 of 2021	Dilip Ramchandra Mohite Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Anuj Tiwari	Somit Singh Smiti Tewari Ankita Singhania Puneet Singh Bindra- R1

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By order of Hon'ble Chairperson

**-sd/-
Registrar**